

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**LOK SABHA**  
**UNSTARRED QUESTION No. 5235**

TO BE ANSWERED ON MONDAY, APRIL 03, 2023/CHAITRA 13, 1945 (SAKA)

**ANNUAL GRANTS FOR THE DEVELOPMENT OF  
BACKWARD AREAS IN TELANGANA**

**5235. SHRI NAMA NAGESWARA RAO**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has reportedly not released the annual grants of Rs. 450 crore per annum for the past three financial years totalling to Rs. 1350 crore, which was mandated under section 94 (2) of the Andhra Pradesh Reorganisation Act, 2014 for the development of backward areas in Telangana;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by when the above said grants will be released by the Government to ensure the development of backward areas in Telangana?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a) to (c): The Union Government following Section 94 (2) of the Andhra Pradesh Re-organization Act (APRA), 2014 and recommendations of NITI Aayog has released an amount of Rs. 2,250 crore in five equal installments of Rs.450 crore at the rate of Rs. 50 crore per district to the State Government of Telangana for development of 9 backward districts of the State. Details of funds released year-wise are provided in Table below;

**(Rs. in crore)**

<b>Financial Year</b>	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
<b>Amount Released</b>	450.00	450.00	450.00	450.00	-	450.00	-	-

The Union Government has released funds under Section 94 (2) of the APRA, 2014 to the State of Telangana based on recommendations of NITI Aayog and submission of Utilization Certificate by the State and subject to availability of resources with the Union Government.

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